

(b) whether a statement will be laid on the Table about the new licences given to each business firm since the time of their being fined for violation of foreign exchange rules?

**The Minister of Industry (Shri Manubhai Shah):** (a) and (b). Lists of firms and individuals who are granted licences for starting new industries or for effecting substantial expansions to their existing industries are published regularly every month in the Journal of Industry and Trade issued by the Ministry of Commerce and Industry. Care is taken to see that such firms who have committed any major violation of Foreign Exchange Rules or Rules and Regulations under the Import Trade Control Act or under the Industries Act are not granted industrial licences. It is not possible to collect details as required in (b) for the last several years since these regulations under the different Acts have been enforced. But if the Honourable Member desires any information pertaining to any particular firms or parties who have committed any major violation of these rules I would be glad to furnish the details and full information about the same.

#### Nagas

678. { Shri Hem Raj:  
Shri P. C. Borooah:

Will the Prime Minister be pleased to state:

(a) the number of officials and non-officials killed by the Naga hostiles in the months of December, 1960 and January, 1961 in NHTA and Manipur; and

(b) the action taken by Government against them?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** (a) A statement is placed on the Table of the House. [See Appendix I, annexure No. 107].

(b). The people are coming forward in increasing numbers to give information about the hostile movements. The Government are determined to continue intensive operations against the hostiles until law and order is fully restored in Nagaland.

#### Handloom Industry in Rajasthan

679. **Shri Karni Singhji:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have received any proposals from Rajasthan Government for giving assistance to handloom industry during the years 1959-60 and 1960-61; and

(b) if so, the details thereof?

**The Minister of Industry (Shri Manubhai Shah):** (a) Yes, Sir.

(b) During 1959-60, the Rajasthan Government had proposed to put up schemes for the development of Handloom Industry to the tune of Rs. 9,11,654 and during 1960-61 to the tune of Rs. 15,56,848. The total amount approved against these schemes of the Rajasthan Government was Rs. 7,76,348.50 during the year 1959-60 and Rs. 3,25,435 during the year 1960-61.

#### Production of Khadi in Punjab

680. **Shri Daljit Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity of Khadi produced in Punjab during 1960-61 so far; and

(b) the target fixed for the production of Khadi during 1961-62?

**The Minister of Industry (Shri Manubhai Shah):** (a) A statement containing the required information is given below.